M/s Chemical Metallurgical and Design Company (CMDC), New, Delhi, Governn ent propose to set up a Nickel Plant with an annual production of 4800 tonnes of Nickel powder 200 tonnes of Cobalt metal and 17,000 tonnes of Amnonium Sulphate feithlizer as bye product, based on the Sukhinda Nickel deposit in District Cuttack of Orissa. For this purpose, pilot scale tests are proposed to be undertaken before a detailed project report for the commercial exploitation of the diposit is drawn up. The project is estimated to cost about Rs. 32 crores.

EVACUEE PROPERTY

336 SHRIJAIR AMD AS DAUI AT RAM Will the Minister of LABOUR AND RLHABILITATION be pleased to state

- (a) whether the Union Government have signed agreements with State Governments for package deals relating to transfer of evacuce property and government land and government built property which formed a part of the compensation pool,
- (b) if so, the amounts for which the properties have been transferred to each of the States, and
- (c) whether Government will place on the Table of the House copies of the agreements signed with the Governments of Maharashtra Gujarat Rajasthan and Madbya Prudesh ?

THE MINISTIR OF I ABOUR AND REHABILITATION (SHRIR K KHADII-KAR) (a) The Government of India have concluded administrative and financial airanegements for the administration and management of the remaining acquired evacuce agricultural finds properties and realisation of rental demands etc. with the State Governments of Punjab, Harvana Himachal Pia lesh Madhya Piadesh Guiarat, and Maharashtra These arrangements also cover management and disposal of government built property and plots in rehabilitation colonies in the States, of Maharashtra Gujarat and Madhya Pradesh

(b) A statement shown g percentages/rates at which residuary assess of the Settlement Organisation have been critisted to various State Governments for management and disposal/recovery under the financial and administrative arrangements is attained [See Appendix IXXIX Annexure No. 20]

(c) Copies of communications containing details of arrangements concluded with the State Governments of Maharashtra Gujara, Rajasthan and Mndhya Pradesh are attached [Sie Appendix I XXIX, Annexure No 21]

SIRIMANO SHASTRI ACREEMENT

337 SHRI FHILLAL VILLALAN Will the Minister of LABOUR AND REHABILL FATION be pleased to state the number of repatriates from Ceylon who have actually arrived during the year as per Sirimavo-Shastri pact?

THE MINISTER OF LABOUR AND REHABILIATION (SHRIR & KHADIL KAR) 25,136 persons arrived in the year 1971 6,475 persons have arrived during the current year up. 113.1972

LMPLOYEFS OF THE ALLOY STEEL PLANT, DURGAPUR

- 338 SHRI M & MOHLA Will the Minister of STILL AND MINES be pleased to state
- (a) whether the workers of the Allov Steel Plant at Duczapur, went on strike in the month of August 1972,
- (b) it so the period of the str ke and reasons therefo
- (c) the loss suffered as a result of loss in production due to the strike, and
- (d) the step tak n by Government in the matter?
- 1HI MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAII NAWAZ KHAN) (a) The workers of Refractories Department of Alloy Steels Plant went on Strike in August, 1971
- t) The strike was from 17th August to 10th September 71. The strike was organised by Allov Steel Shramik Union (MTUC) demanding abolition of Trade Tests and removal of qual fration bar for promettion.
- c) The value of this loss in production would be approximately Rs 93 lakhs
- d) The strike was called off by the 1 tervention of the I at our Commissioner, Government of West Bengal